

**PROFORMA FOR DECLARATION OF ASSETS**  
(As On 31.03.2012)

Name of Officer (In Full):

**PURNUSHOTTAM SINGH MARKAM**

Date of Birth:

**14-05-1973**

Present post held:

**CIVIL JUDGE CLASS-I**

Immovable Property			How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt./Servant	
	Housing and other Buildings	Land	
1	2	3	4
VILL-JATA CHAMPA TAHSIL- CHAMPA DIST-JANG- GERSHAPUR (C.P.)	1. INHERITANCE HOUSE BUILDING	1. ABOUT-23AKAR AGRICULTURE LAND. 2. ABOUT 20-30 DISMIL OTHER LAND	BROTHER, SISTER AND MY NAME- AT. JOINT PROPERTY
			INHERITANCE TO ACQUIRED- PROPERTY
Movable Property (Valued Above 25,000/- of Rs.)			
Name of Articles			
1. OLD-2002 MODEL-TRACTER-SONALICA-NO-CG-II-A-9612			
2. OLD-2003 MODEL-SENTRON ZINK CAR-NO-CG-04-B-4478			
Jewellery (Lamp Sum)			
1. GOLD - ABOUT 50 GR } MARRIAGE GIFT } WORTH RS. ABOUT 1,76,000/-			
2. SILVER - ABOUT 200 GR }			

